

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2116
ANSWERED ON 06.08.2026**

CONSTRUCTION OF BUILDINGS FOR CULTURAL ACTIVITIES

2116. SHRI S. SELVAGANABATHY:

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) the number of cases in which financial assistance has been given for construction of buildings for cultural activities during the last three years, year-wise and State-wise;
- (b) whether the Union Territory of Puducherry had availed such assistance, so far and if so, the number of applications received in this regard; and
- (c) whether Government would come forward to increase the quantum of assistance granted as the present assistance do not suffice the construction cost?

ANSWER

**MINISTER FOR CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)**

- (a) Ministry of Culture provides financial assistance for construction of buildings for cultural activities under the Central Sector Schemes namely; 'Financial Assistance for Building Grants including Studio Theatres' and 'Financial Assistance for Tagore Cultural Complexes (TCC)'. The details of number of cases under the Building Grant Scheme and TCC Scheme are given at Annexure-I& II below.
- (b) During the last three years, no financial assistance has been released in the Union Territory of Puducherry under the scheme of 'Financial Assistance for Building Grants including Studio Theatres' and 'Financial Assistance for Tagore Cultural Complexes (TCC)'.
- (c) The appraisal of the schemes under the Ministry of Culture is done time to time on need basis.

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 2116 answered on 06.08.2026 under the Scheme of 'Financial Assistance for Building Grants including Studio Theatres'.

Sl. No.	State/UT	2023-24		2024-25		2025-26	
		Nos. of Org.	Amount	Nos. of Org.	Amount	Nos. of Org.	Amount
1.	Andhra Pradesh	0	0	0	0	0	0
2.	Arunachal Pradesh	0	0	0	0	0	0
3.	Assam	0	0	0	0	2	16.7
4.	Bihar	1	6	0	0	2	15
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	0	0	0	0	0	0
7.	Delhi	2	11.2	3	23.25	1	1.25
8.	Gujarat	0	0	0	0	0	0
9.	Haryana	0	0	0	0	0	0
10.	Himachal Pradesh	1	6	2	20	0	0
11.	Jammu and Kashmir	0	0	2	10	1	5
12.	Jharkhand	0	0	0	0	0	0
13.	Karnataka	1	25	0	0	0	0
14.	Kerala	0	0	0	0	0	0
15.	Ladakh (UT)	0	0	0	0	0	0
16.	Madhya Pradesh	0	0	4	16.86	1	3.6
17.	Maharashtra	2	8	2	25	1	14.06
18.	Manipur	6	35.23	2	3.88	2	12.5
19.	Meghalaya	0	0	1	4.5	0	0
20.	Mizoram	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	1	6
22.	Odisha	0	0	2	21.5	2	3.1
23.	Puducherry	0	0	0	0	0	0
24.	Punjab	1	2	1	0.9	1	0.9
25.	Rajasthan	0	0	0	0	1	7.5
26.	Tamil Nadu	0	0	0	0	0	0
27.	Telangana	0	0	0	0	0	0
28.	Tripura	0	0	0	0	0	0
29.	Uttar Pradesh	0	0	0	0	0	0
30.	Uttarakhand	0	0	0	0	0	0
31.	West Bengal	1	15	4	24.2	2	10.8
TOTAL		15	108.43	23	150.09	17	96.41

Annexure-II

Annexure referred to in reply of part (a) of the Rajya Sabha Unstarred Question No. 2116 answered on 06.08.2026 under the Scheme of 'Financial Assistance for Tagore Cultural Complexes (TCC).

Sl. No.	State/UT	2023-24		2024-25		2025-26	
		Nos. of Org.	Amount	Nos. of Org.	Amount	Nos. of Org.	Amount
1.	Arunachal Pradesh	0	0	0	0	0	0
2.	Delhi	0	0	1	300	0	0
3.	Goa	0	0	0	0	0	0
4.	Jammu and Kashmir (UT)	0	0	0	0	0	0
5.	Karnataka	0	0	0	0	0	0
6.	Kerala	0	0	0	0	0	0
7.	Madhya Pradesh	2	1131.52	0	0	0	0
8.	Maharashtra	0	0	0	0	0	0
9.	Meghalaya	0	0	0	0	0	0
10.	Mizoram	0	0	0	0	0	0
11.	Nagaland	0	0	0	0	0	0
12.	Puducherry	0	0	0	0	0	0
13.	Rajasthan	1	54.91	0	0	0	0
14.	Tamil Nadu	0	0	0	0	0	0
15.	Uttar Pradesh	1	369.57	0	0	0	0
16.	West Bengal	0	0	0	0	0	0
Total		4	1556	1	300	0	0
